

Interim Resolution Professional : A Pitchai													IBBI Registration No. IBBI/PA-001/IP-P-02527/2021-2022/14040			
Name of the corporate debtor: Orient Frozen Foods LLP													Date of commencement of CIRP: 20/12/2024		: List of creditors as on: 13/02/2025	
List of operational creditors (Workmen)													(Amount in Rs.)			
Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted			Whether related party?	% voting share in CoC, if	Amount of contingent claim	Amount of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim										
	NIL			0		0							0			
													0			
													0			
													0			
	<b>0 Total</b>			<b>0</b>		<b>0</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>			

**A. Pitchai**  
**Interim Resolution Professional**  
**In the matter of Orient Frozen Foods LLP**  
**IBBI Registration No. :- IBBI/PA-001/IP-P-02527/2021-2022/14040**  
**IBBI Registered Address:** Door No.891-F,PLOT No.A28/1,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu – 627011.  
**IBBI Registered Email ID:** [pitchai.a1958@gmail.com](mailto:pitchai.a1958@gmail.com)  
**Authorization For Assignment valid up to:** June 30, 2025

**Process Specific Address:** A. Pitchai c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703  
**Process Specific Email Id:** [cirp.offlip@ancoraa.com](mailto:cirp.offlip@ancoraa.com)